

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.407**  
**IA/6100/ND/2022 in IB/3463/ND/2019**

**IN THE MATTER OF:**

DK Solar Projects & Ventures Pvt. Ltd	...	Applicant
Versus		
Ovrview Technologies Pvt. Ltd.	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 18.01.2023**

**Coram:**

**MR. P.S.N. PRASAD**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the IRP	: Mr. Om Prakash Sharma, Adv.
For the RP	: Mr. Vijay Kumar Ahja, Deemed RP

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**30.01.2023.**

**Sd/-**  
**Vishal Rana**  
**Court Officer**  
**Court-IV**